

**Central Electricity Regulatory Commission**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi-110001**  
**(Tele No. 23353503 FAX No. 23753923)**

No13/2/7/2015-PM/CERC

Dated the 16<sup>th</sup> February, 2017

**PUBLIC NOTICE**

**Subject: Draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) Regulations, 2017**

In exercise of powers conferred under clause (c) and (h) of sub-section (1) of Section 79 read with Section 178 of Electricity Act, 2003 (the Act), the Commission has proposed draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) Regulations, 2017. The draft Regulations are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions from the stakeholders and interested persons on the draft Regulations. The comments/suggestions may be sent to the undersigned by 16.03.2017.

3. The comments/suggestions received after the stipulated date in the Commission's office may not be considered while finalizing these Regulations.

Sd/-  
(Shubha Sarma)  
Secretary